- Dr. Vijendra Nath Asopa, Professor & Chairman, Centre for Management in Agriculture, Indian Institute of Management, Vastrapur, Ahmedabad (Gujarat).
- Dr. V.H. Potty, Coordinator, Industrial Development & Consultancy Services, Central Food Technological Research Institute, MYSORE—570013

15. C.M.D., NERAMAC

## Statement-IV

Board of Directors of MFIL

- Dr. M.M. Krishna, CMD, MFIL, Falika Bhawan, R.K. Puram, NEW DELHI.
- Shri N.P. Nawani, Joint Secretary, Ministry of Food, Krishi Bhawan, NEW DELH!
- 3. Shri S.K. Jana, Controller of Accounts (Food)
- Shri C.K. Basu, Joint Secretary, Ministry of Food Processing Industries, Panchsheel Bhawan, Khel Gaon Marg, NEW DELHI.

## Chartering of fishing vessels

## 4032. SHRIMATI RENUKA CHOWDHURY:

SHRI V. RAJAN CHEL-LAPPA:

Will the Minister of FOOD PROCESS-ING INDUSTRIES be pleased to refer to the answer to Unstarted Question 2371 given in the Rajya Sabha on 12th March, 1992 and state:

- (a) whether Government have been issuing licences for chartering of fishing vessels under any policy;
- (b) the list of the charters given/extended from January, 1992 the dates of the permission and the duration of the charter; and
- (c) whether the issuing of such charters goes against the policy of encouraging development of indigenous Deep Sea Fishing Industries by leasing and joint ventures?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) While no licence under Section 4 of the Maritime Zones of India (Regulation of Fishing by Foreign Vessels)

- Act, 1981 for chartering of foreign fishing vessels have been issued so far, permits under Section 5 of the MZI Act, 1981 were issued in pursuance of the charter policies framed in 1981 and 1986.
- (b) A list  $i_S$  given in Statement. (See below)

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(c) Permission for charter of foreign fishing vessels is given so that the entrepreneurs could gain experience in deep sea fishing and subsequently enter into joint venture with a suitable foreign fishing company or operate vessels on long term lease in Indian waters. Despite the limited number of 27 chartered foreign fishing vessels actually operating in Indian EEZ as on 31st July 1992, there are at 179 deep sea fishing present owned by Indian Companies, part of which are acquired as fullfilment of charter obligation. In addition, the Government have recently cleared 17 Joint Venture/Test Fishing Proposals which will bring about 94 deep sea fishing vessels into the Indian EEZ in due course. It is, therefore, evident that issuing of a few extensions to charters will not go against the policy of encouraging development of indigenous deep sea Fishing Industries by leasing and joint ventures.

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to Questions

## Statement

List of charter permits given/extended from January, 1992

S. No. Name of Charterer		Date of issue of permit/extension	Duration of cupto
1	2	3	4
1.	High Sea Foods Ltd., New Delhi	2-6-92 for 1 pair	20-5-93
2.	V.B.C. Exports Ltd., Visakhapatnam .	14-2-92 for 2 pairs	13-2-94
3.	G.P. Marine Products (India) Ltd., Guntur.	14-2-92 for 2 pairs	13-2-94 & 21-1-9
4.	Shrimp India Ltd., Visakhapatnam	21-2-92 for 2 pairs	20-2-94
5.	Srinivasa Enterprises Ltd., Visakhapatnam .	13-3-92 for 2 pairs	12-3-94
6.	Star Marine Foods (P) Ltd., Hyderabad .	11-6-92 for 1 pair 6-8-92 for 2 Tuna Long Liners (TLL)	10-6-94 5-8-94
7.	Golden Ahar Ltd., New Delhi	6-7-92 for 1 pair	10-5-92
8.	Surya Sea Foods Pvt. Ltd., Hyderbad .	5-5-92 for 2 TLL	4-5-93
9.	Sri Sudershan Fisheries Pvt. Ltd., Hyderabad.	1-5-92 for 1 Stern Trawler (ST) 6-8-92 for 1 ST	30-4-93 5-8-93
10.	Tri Marine Pvt. Ltd., New Delhi	10-6-92 for 1 ST 29-5-92 for 1 TLL	9-6-93 28-5-93
11.	Balaji Sea Foods Pvt. Ltd., Visakhapatnam	6-8-92 for 2 TLL	5-8-93
12.	Kakadwip United Fisheries, Calcutta .	10-4-92 for 1 ST	9-4-93
13.	Atchya Marine Pvt. Ltd., Hyderabad	7-2-92 for 1 TLL 29-5-92 for 1 TLL	6-2-93 28-5-93
14.	The Elurupandu Fishermen Co-op. Society Ltd., (A.P.)	27-4-92 for 2 TLL	26-4-93
15.	Savi Jana Sea Foods Pvt. Ltd., Pondicherry	14-5-92 for 2 TLL	13-5-93
16.	A.K. International, New Delhi.	29-5-92 for 1 ST	28-5-93
17.	Vigneswara Fisheries, Madras	25-5-92 for 1 TLL 3-7-92 for 1 TLL	24-5-93 2-7-93
18.	Sri Panchajanya Marine (Products) (P) Ltd., Kakinada	7-7-92 for 2 TLL	6-7-93
19.	S. Seasonics Pvt. Ltd., New Delhi	10-7-92 for 1 TLL	9-7-93
20.	Kreative (Export & Import) (P) Ltd., Bomba	y 6-8-92 for 2 TLL	5-8-93